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**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE PRANAY VERMA**

**ON THE 30<sup>th</sup> OF JANUARY, 2023**

**WRIT PETITION No. 24725 of 2022**

**BETWEEN:-**

**HARIDATT S/O LATE SHRI HOTILAL SHARMA, AGED  
ABOUT 60 YEARS, OCCUPATION: RETIRED BHAV  
SAHAB KHEL SHINDE PARISAR NEAR NAGAR NIGAM  
MG ROAD INDORE (MADHYA PRADESH)**

**.....PETITIONER**

***(NONE FOR THE PETITIONER )***

**AND**

- 1. THE STATE OF MADHYA PRADESH SCHOOL  
EDUCATION DEPARTMENT PRINCIPAL  
SECRETARY VALLABH BHAWAN BHOPAL (M.P.)  
(MADHYA PRADESH)**
- 2. STATE OF MADHYA PRADESH THROUGH  
PRINCIPAL SECRETARY FINANCE DEPARTMENT  
VALLABH BHAWAN BHOPAL (M.P.) (MADHYA  
PRADESH)**
- 3. STATE SECRETARY MADHYA PRADESH BHARAT  
SCOUT AND GUIDE DISTRICT BHOPAL (MADHYA  
PRADESH)**

**.....RESPONDENTS**

***(BY SHRI RANJEET SEN - GOVT. ADVOCATE)***

*This petition coming on for admission this day, the court passed the  
following:*

**ORDER**

None for the petitioner. None had appeared on 25.11.2022 also. It appears that the petitioner is not interested in prosecution of the petition, which

consequently dismissed for want of prosecution.

**(PRANAY VERMA)**  
**JUDGE**

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